

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 235 of 2017

Dated : 26th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Brahmani Thermal Power Private Ltd. ... Appellant(s)
Versus
M/s Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on
06.08.2019.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**